

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

22 (ND) 2017 in  
CP 124(ND) 2016

**PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

**NAME OF THE COMPANY: Sh. Madhubala Arora Vs Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 424**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Kunal Soni, Advocate

**ORDER**

Pursuant to the directions to the Bank, a draft in the sum of Rs.11,10,395/- has been received in the name of the Decree holder Madhubala Arora from ICICI Bank, Gurgaon. The same is being handed over to her under acknowledgement of receipt.

She is duly identified by her counsel.

  
**(Ina Malhotra)**  
**Member (J)**